



2026:AHC:16324

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 19527 of 2025

Smt Jeetika Sharma

.....Petitioner(s)

Versus

State Of U.P And 6 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Anand Kumar
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Sri Anand Kumar Dubey, learned counsel for the petitioner seeks to withdraw the present writ petition, in which a writ, order or direction has been sought in nature of mandamus directing the District Magistrate Amroha to forward the enquiry report to the Director Cooperative Societies and Penchant Account Officer Directorate, U.P. Lucknow submitted by Chief Development Officer Amroha within stipulated time as fixed by this Hon'ble Court; and a writ, order or direction in the nature of mandamus directing the respondent No. 5 to institute the departmental proceeding against the respondent No. 7 in pursuance of enquiry report dated 08.07.20205 and pass appropriate order to its logical ends in regard to appointment of respondent No.7 and pass order within stipulated time framed by this Hon'ble Court.

2. Accordingly, the writ petition is **dismissed as withdrawn.**

January 22, 2026

N.S.Rathour

(Vikas Budhwar,J.)